

IN THE NATIONAL COMPANY LAW TRIBUNAL: CHANDIGARH BENCH

COURT No.1

(through hybrid mode)

ITEM No. 127

IA No. 1428/23

CP (IB) No.173/Chd/Pb/2020

(Admitted)

IN THE MATTER OF:-

Aman Bajaj, Proprietor of M/S

...Petitioner

Jagir Chand Sham Sundar

Versus

Ram Lal Aneia Food Private Ltd.

...Respondent

Under Section: 9 IBC 2016, 66(1)

Due to paucity of time, the matter could not be taken up today, hence the matter is adjourned to 13.05.2024.

Tanvi
01.04.2024

Sd/-
Court Officer